

ment Council for consideration before final decisions are taken.

(c) The main thrust of the report is on separation of development functions from regulatory functions at different levels, preparation of district plans, greater participation of voluntary organisations/beneficiaries in planning and implementation of Rural Development Programmes and revamping of block level administration so as to achieve a total delivery mechanism for rural development.

(d) Does not arise.

Reservation for SC/ST in TRIFED

1199. SHRI SAMAR BRAHMA CHOUDHURY : Will the Minister of WELFARE be pleased to state :

(a) the reasons for making no reservations for Scheduled Castes and Scheduled Tribes in filling up the posts in the Tribal Cooperative Marketing Development Federation (TRIFED);

(b) the reasons for recruiting many times more number of Management Trainees (Class-I) against the four posts advertised through the Newspapers; and

(c) the action taken against circumventing the constitutional and Legal provisions regarding reservation for SCs/STs ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON) : (a) and (c). Out of 73 employes working in TRIFED, 23 belong to SC/ST. This constitutes 31.5% of the total strength of the employees. The Recruitment and Promotion Rules of TRIFED have been finalised and it has been provided therein that preferential recruitment of SC/ST candidates will be adhered to as per the policy of Government of India.

(b) At the time of advertisement, the Board of Directors was not in position. After the Board was formed, it approved the creation of 18 posts of Management Trainees in its first meeting. The appointment letters were issued thereafter.

Suggestions by Study Team on Crimes against Women

1200. DR. A. K. PATEL : Will the

Minister of HOME AFFAIRS be pleased to state :

(a) the suggestions made by the Study team on crimes against women and when these were received by Government;

(b) the progress made so far in implementing the suggestions;

(c) the names of the agencies made responsible for supervision and monitoring of the whole programme; and

(d) when the report is likely to be presented to Parliament ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) to (d). No Study Team was appointed in the recent past to look into the general question of crimes against women. Bureau of Police Research and Development had, however, conducted a Study in 1986 of Unnatural Deaths to Married Women with special reference of dowry deaths in Delhi only.

Supply of Foodgrains to Weakest Section of Society

1201. SHRI HAROOBHAI MEHTA : Will the Minister of PLANNING be pleased to state :

(a) the estimated number of people who do not get two square meals a day for lack of capacity to purchase foodgrains;

(b) whether there is any proposal to arrange free supply of foodgrains to such people; and

(c) if so, the details and the estimated cost thereof ?

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI) : (a) The number of people who do not get two square meals a day would be the same as the number of people below the poverty line, since the poverty line ensures adequacy of calorie consumption of 2400 in rural areas and 2100 in urban areas. The latest estimates of persons